

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Abhay Nutrition Pvt Ltd Date of Commencement of Liquidation: 07-02-2020; List of Stakeholders as on Date: 01-07-2021; Name of IP: Mr. Vikas Prakash Gupta; Process Number: 1; Last 5 digit of registration number: 10889

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs					0	0		NA
2	Liquidation costs incurred till date				1420609	0	0		NA
3	Secured financial creditors	4	1638056557	4	1605665333	0	0	32391224	Annexure 3
4	Unsecured financial creditors	2	366734447	2	366734447	0	0	0	Annexure 4
5	Operational creditors (Workmen)	2	26361621	0	0	0	0	26361621	Annexure 5
6	Operational creditors (Employees)					0	0		Annexure 6
7	Operational creditors (Government Dues)	2	791689842	0	0	0	0	791689842	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	14424095	9	8370239	0	243097	4335404	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		27	2837266562	15	1982190628	0	243097	854778091	